Annexure - 8
Kamal Sponge Steel and Power Limited ; CIRP commenced on 04.06.2025
List of creditors as on 09.03.2026
List of operational creditors (Other than Workmen and Employees and Government Dues)

S. No.	Name of Creditor	Detail of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	M/S MAHAKALESHWAR MINES & METALS PRIVATE LIMITED	18/06/2025	44464547.00	44,036,987	Operational due	₹ 0.00	₹ 0.00	No	7.30	₹ 0.00	₹ 0.00	₹ 0.00	427,560	Claim amount of Rs. 44036987/- has been admitted as per the terms & conditions mentioned in the agreement for sale of goods dated 01.03.2016,
2	Delhi Metro Rail Corporation Ltd.	23/06/2025	992442609.00	311,469,534	Operational due	₹ 0.00	₹ 0.00	No	51.60	₹ 0.00	₹ 0.00	₹ 0.00	680,973,075	An amount of Rs. 31,14,69,534/- has been admitted as per the last audited Balance Sheet of the Corporate Debtor as on 31.03.2023. The remaining claim amount is currently under verification.
3	KJS Cement(I) Ltd.	30/06/2025	119169372.00	-	Operational due	₹ 0.00	₹ 0.00	Yes	0.00	₹ 0.00	₹ 0.00	₹ 0.00	119,169,372	The claim amount is under verification
4	S. Bhargava Associates	05/07/2025	354000.00	-	Operational due	₹ 0.00	₹ 0.00	No	0.00	₹ 0.00	₹ 0.00	₹ 354,000.00	-	Claim Rejected
5	Apoorv Tiwari	04/07/2025	651118.00	-	Operational due	₹ 0.00	₹ 0.00	No	0.00	₹ 0.00	₹ 0.00	₹ 0.00	651,118	The claim amount is under verification
6	Prime Logistics	07/07/2025	3502316.00	-	Operational due	₹ 0.00	₹ 0.00	No	0.00	₹ 0.00	₹ 0.00	₹ 0.00	3,502,316	The claim amount is under verification
7	Sanjay Trading Company	08/07/2025	2855033.00	-	Operational due	₹ 0.00	₹ 0.00	No	0.00	₹ 0.00	₹ 0.00	₹ 0.00	2,855,033	The claim amount is under verification
8	Cinepolis India Private Limited	21/08/2025	68509107.00	-	Operational due	₹ 0.00	₹ 0.00	No	0.00	₹ 0.00	₹ 0.00	₹ 0.00	68,509,107	The claim amount is under verification
9	Mr. Om Prakash Agarwal, Proprietor	27/01/2026	14558030.60	-	Operational due	₹ 0.00	₹ 0.00	No	0.00	₹ 0.00	₹ 0.00	₹ 0.00	14,558,031	The claim amount is under verification
10	Smt. Sushila Agarwal, Proprietor of	27/01/2026	73003599.00	-	Operational due	₹ 0.00	₹ 0.00	No	0.00	₹ 0.00	₹ 0.00	₹ 0.00	73,003,599	The claim amount is under verification
10		Total	1319509731.60	355,506,521		0.00	0.00		58.90	0.00	0.00	354000.00	963,649,211	

Note :

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The claims if not submitted in appropriate claim form have been provisionally admitted at notional amount of Rs. 1.

3. Claims have been provisionally admitted by IRP on the basis of records / documents submitted by the creditors, as the updated books of accounts of the Corporate Debtor are still not made available to IRP.

4. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

5. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.